

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:3408  
ANSWERED ON:07.09.2007  
GOVERNMENT SHARE OF GAS FROM RIL  
Acharia Shri Basudeb

**Will the Minister of POWER be pleased to state:**

- (a) whether the Power Ministry has asked the Petroleum Ministry to exercise its option of taking Government share of gas from Reliance Industries Limited (RIL) as reported in the `Business Line` dated July 18, 2007;
- (b) if so, the facts thereof; and
- (c) the reaction of the Government thereto?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF POWER ( SHRI SUSHILKUMAR SHINDE )

(a) & (b) : Based on the request of Chairman and Managing Director, NTPC Ltd. and Chairman, Ratnagiri Gas and Power Private Ltd. (RGPPL), this Ministry has requested the Ministry of Petroleum and Natural Gas to examine the issue of taking the Government's share of profit gas from the KG D6 block in kind.

(c) : The Government has constituted an Empowered Group of Ministers (EGOM) to examine and consider the issues of gas pricing and commercial utilization of gas under New Exploration Licensing Policy (NELP).